Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 41 of 2011

Dated : 13th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sulochana Cotton Spinning Mills Private Ltd. … Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Ms. Mohana**
Counsel for the Respondent(s): **Mr. S. Vallinayagam for TNEB**

ORDER

Mr. S. Vallinayagam, the learned counsel for the Respondent seeks some more time to file the reply.

Post the matter on ***30.08.2011***. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 30.07.2011 after serving copy on the other side. Thereafter, the learned counsel for the Appellant is directed to file the Rejoinder after serving copy on the other side before the next date.

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS